

Pazhassi Irrigation Scheme

5474. **Shri A. V. Raghavan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Pazhassi Irrigation Scheme in Kerala has been given a low priority;

(b) the areas proposed to be irrigated under the scheme; and

(c) the amount proposed to be spent during 1966-67?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Yes.

(b) 70,000 acres (gross) or 40,000 acres (net) in Cannanore District.

(c) Rs. 1 lakh.

Accommodation for Government

Servants

5475. **Shri S. M. Banerjee:** Will the Minister of Work, Housing and Urban Development be pleased to refer to the reply given to Unstarred Question No. 2312 on the 17th March, 1966 and Starred Question No. 1104 on the 14th April, 1966 and state:

(a) the break-up of the 39,000 quarters in each of the existing eight types of accommodation;

(b) the number of the demand of

about one lakh in each of the said categories;

(c) the number of actual allottees in each of the categories as at the end of the years 1960 to 1965; and

(d) the break-up of the 6,439 employees without Government accommodation for more than 14 years in each of the various categories?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b). The position of availability and demand in various types of general pool quarters is as follows:—

Type of accommodation	Availability	*Demand
I	12,965	27,529
II	13,922	44,656
III	4,394	12,898
IV	4,528	8,951
V	2,289	4,222
VI	646	1,274
VII		
VIII	301	354
	39,045	99,881
	(or say 39000)	(or one lakh)

*These figures include the number of residences placed at the disposal of Hospital Delhi Administration, etc.

(c) The following number of units of accommodation were available during the years 1960 to 1962:—

	1960	1961	1962
Accommodation for officers drawing Rs. 500-00 and above per month	2,825	2,823	2,818
Accommodation for officers drawing below Rs. 500-00 per month	17,210	17,891	19,825
Accommodation for class IV staff	8,382	8,367	9,265
	28,417	29,081	31,008

The residences were reclassified according to types, at present in force in the middle of 1963. The position in 1963, 1964 and 1965 was as follows:—

	1963	1964	1965
Type I	11,807	12,682	12,965
Type II	11,979	12,242	13,922
Type III	4,324	4,466	4,394
Type IV	4,855	4,829	4,528
Type V	2,089	2,335	2,289
Type VI	651	716	646
Type VII			
Type VIII	255	410	333
	35,960	37,680	39,000

(d) The break up is as follows :—

Type of accommodation	Officers waiting for Government accommodation for more than 14 years
Type I	95
Type II	558
Type III	1,653
Type IV	1,210
Type V	2,151*
Type VI	657*
Type VII	74*
Type VIII	41*
	6,439

*These figures include officers, who are in occupation of lower type of accommodation.